

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Tuesday 28th day of February Two Thousand And Seventeen

PRESENT:

THE HON'BLE MR. JUSTICE A. ARUMUGHASWAMY, MEMBER (J)
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

C.P./310/9/2017
In
O.A./310/00132/2014

R. Ganesh,
Plot No. 271-A, 9th Street,
Kubera Nagar, Madipakkam,
Chennai- 600 091.

....Applicant

(By Advocate : Mr. K. Subramanian)

VS.

1. Shri Karnal Singh,
Director,
Directorate of Enforcement,
Government of India,
6th Floor, Lok Nayak Bhavan,
New Delhi- 110 003;

2. Shri Raju P. Amlani,
Assistant Director (ESTT),
Directorate of Enforcement,
Government of India,
6th Floor, Lok Nayak Bhavan,
New Delhi- 110 003.

...Respondents

(By Advocate: Mr. Rajnish Pathiyil)

ORAL ORDER

(Pronounced by Hon'ble Mr. Justice A. Arumugaswamy, Member (J))

Learned Counsel for the respondents submits that Writ Petitions bearing W.P.SR. Nos. 19457, 19458 & 19459/2016 have been filed before the Hon'ble Madras High Court.

2. In view of this, the C.P. is closed for the time being. In the event of applicant being successful before the Hon'ble High Court of Madras, he is at liberty to revive the C.P.